

## Declaration of Assets and Liabilities

Year 2020-21

I .... **DADAN SINGH..** , son/daughter/wife of .... **LATE RAM BACHAN SINGH....**

aged...**29**... years, belonging to .. **Bihar Legislative Assembly Secretariat..** service

and presently working as..... **Assistant** .. give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name(KAUSHALYA DEVI)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	8000		4000		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVINGS-200000/-		SAVINGS-60000/- FD-2,50000/		
(iii)	Bonds, Debentures and Shares in companies	-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELERS 1.Apache(2020) 2.Bajaj discover(2014)				
(vi)	Jewellery (give details of weight and value)	Gold- 10 gram VALUE-Rs 50000(appx.)		GOLD-40 gram. VALUE-200000(appx.)		
(vii)	Other assets, such as values of claims / interests	N/A				

Dadan Singh

उपरोक्त (सत्य)  
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10/2/2021  
श्री राजीव  
11.2.21  
1871  
18360  
12/2/21



Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

#### B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name KAUSHALYA DEVI	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		HINDU UNDIVIDED FAMILY <b>Land-7acre</b> (Approx.) Location- Bhojpur		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		Ancestral home  Location- Bhojpur		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on...
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments	NIL	

*Dadan Singh*



	dealing with supply of electricity		
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN - ERRPS0507N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

### C. Personal Detail

GPF/CPF/PRAN No. :- **110174059033**

Gender :- **M** (M/F)

Date of Birth :- **1 5 0 8 1 9 9 1** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **Bihar Legislative Assembly Secretariat Service**  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **BHOJPUR**

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ...*Dadan Singh*.....

Name of Employee: **DADAN SINGH**

Place: **Patna**.....

Designation: **Assistant**.....

Date: **08.02.2021**.....

Department: **Bihar Legislative Assembly, Patna**

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

*Dadan Singh*